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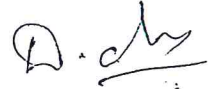

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/7/2016  
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others  
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others  
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION FOR WHOM			

1.	D. CHANDRAGUPTA	Counsel for R7	
2.	Prigadeeswini N for T.K. Bhaskar	Counsel for Petitioners	

**ORDER**

Counsels for both the parties are present and prayed for time for making final submissions. At request, time is enlarged. Put up on 12.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)